

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

\*\*\*\*\*

**Subject: Holding of Fourth Round Table Conference on implementation of Juvenile Justice System in Jammu & Kashmir and Ladakh in the month of September or October, 2021 at SKICC Srinagar.**

## ORDER

No: 930-A of 2021/RG

Dated: 06.10.2021

As a sequel to the holding of **Fourth Round Table Conference on implementation of Juvenile Justice System in Jammu & Kashmir and Ladakh**, on 09.10.2021 at SKICC Srinagar, Hon'ble the Chief Justice has been pleased to order, as under:

- i. All the Principal Magistrates of Juvenile Justice Boards in UTs of J&K and Ladakh, including those officers who are presently holding the charge of the Juvenile Justice Boards of their respective Districts are hereby nominated to attend the subject Conference;
- ii. The Principal Magistrates of the Kashmir Province shall attend the Conference physically and those posted in Jammu Province and in the UT of Ladakh shall attend the Conference through virtual mode from their place of postings.

**By Order.**

Yours faithfully,

  
(Jawad Ahmed)

Registrar General

No: 44435-46A/RG/GS Dated: 06.10.2021

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, Chairman, Juvenile Justice Committee,
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Member, Juvenile Justice Committee,
4. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, Member, Juvenile Justice Committee,  
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar,
6. Member Secretary, Juvenile Justice Committee, High Court of J&K and Ladakh,
7. Registrars Judicial, High Court Wing Jammu/Srinagar,
8. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
9. All nominated officers.  
..... for information and necessary action.
10. CPC, eCourts, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court.
11. Incharge, Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

  
Registrar General